

schools are set up at upper primary level for girls belonging to the SC, ST, OBC and minority communities. The States can also engage two Urdu Teachers in KGBVs in Blocks with Muslim population above 20% and in select urban areas.

The University Grants Commission (UGC) has also sanctioned Centres for Professional Development of Urdu Medium Teachers to the Maulana Azad National Urdu University, Jamia Millia Islamia and Aligarh Muslim University.

In addition, the Government has established a special University by an Act of Parliament called Maulana Azad National Urdu University in 1996 mainly to promote and develop Urdu language and to impart education in Urdu medium.

Centre-State ratio of funds for implementation of Right to Education Act

3930. SHRI R.C. SINGH:

SHRI D. RAJA:

SHRI PRAKASH JAVADEKAR:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that several Chief Ministers have informed the Centre that it would be difficult for them to implement the Right to Education (RTE) Act if the fund sharing ratio remained at 55:45; and

(b) if so, the details thereof and Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) Section 7 of the Right of Children to Free and Compulsory Education (RTE) Act, 2009 provides that the Central Government and the State Governments shall have concurrent responsibility for providing funds for carrying out the provisions of the Act. While endorsing the provisions of the Act, Chief Ministers of various States, including Karnataka, Madhya Pradesh, Orissa, Uttar Pradesh, Himachal Pradesh, Gujarat and Bihar have requested for allocation of adequate funds for implementation of the Act. Sarva Shiksha Abhiyan (SSA) programme will be the main vehicle for implementation of the provisions of the RTE Act. In 2010-11, a Central budget allocation of Rs.15,000 crore has been presented to Parliament for Sarva Shiksha Abhiyan (SSA) programme. The 13th Finance Commission has awarded Rs.24,068 crore as grant-in-aid specifically for elementary education.

Special status to Uttar Pradesh for education

†3931. SHRI NARESH CHANDRA AGRAWAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the national average of education of boys and girls indicating their percentage in Uttar Pradesh;

†Original notice of the question was received in Hindi.

(b) whether it is a fact that even today, percentage of education of boys and girls in Uttar Pradesh is very low as compared to the national average;

(c) if so, whether Central Government would consider to provide additional assistance to the State by giving it a special status in the field of education; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) The gender-wise Gross Enrolment Ratios for classes I-XII of Uttar Pradesh and All India are given below:

Gross Enrolment Ratio (provisional) during 2007-08 in classes I-XII

	Boys	Girls	Total
Uttar Pradesh	83.39	80.83	82.18
All India	84.44	79.35	82.01

(c) and (d) State-wise allocations are not made by this Ministry. Grants are, however, released to the State Governments/Institutions keeping in view the proposals received, availability of resources and progress of utilization of funds earlier released under each programme.

Accreditation of colleges

3932. PROF. ALKA BALRAM KSHATRIYA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether as per data revealed by the National Assessment and Accreditation Council (NAAC) a large number of colleges across the country have not renewed their ratings;

(b) if so, the facts and details thereof;

(c) whether Government has now made accreditation a mandatory condition for all colleges in the country; and

(d) if so, the likely impact on colleges which have not renewed their ratings?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) According to the information furnished by National Assessment and Accreditation Council (NAAC), the validity period of accreditation of five years is over in respect of 2028 colleges. The State-wise list of such colleges is given in the Statement (*See below*).

(c) No, Sir.

(d) Do not arise.